

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-04/2013/ 3328 /A**

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gautam Baruah,  
District & Sessions Judge,  
Kamrup, Amingaon.

sd/  
Dated Guwahati, the 23 May, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/3562/2025 dtd. 22.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.05.2025 and 27.05.2025, along with station leave permission from the morning of 25.05.2025 till the evening of 27.05.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-04/2013/ 3339 /A, dated**, 23-05-2025

Copy to:

1. The Project Manager, Gauhati High Court.

sd/  
23.05.2025

**JT. REGISTRAR (VIGILANCE)**

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